

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-200-2020****WITH****LD-VC-OCW-126-2020 & LD-VC-OCW-127-2020**

Hayad Sab Bepari (dec.)
through LR's & Ors.

... Petitioners

Versus

C. Mohidin (dec.)
through LR's & Ors.

... Respondents

Shri P. Talaulikar, Advocate for the Petitioners.
Shri K. Padgaonkar, Advocate for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 4 DECEMBER 2020

P.C. :

The respondents' counsel seeks two weeks' time to file reply in the petitioners' delay condonation application.

2. Post the matter on 18.12.2020.

DAMA SESHADRI NAIDU, J.

NH